COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 167 of 2015 & IA No. 271 & 272 of 2015 Appeal No. 159 of 2015 & IA No. 255 of 2015 Appeal No. 160 of 2015 & IA No. 257 & 258 of 2015

Dated: 11th July, 2017

In the matter of:

M/s. Response Renewable Energy Ltd. ... Appellant(s)

Vs.

Bihar Electricity Regulatory Commission & Anr. ... Respondent(s)

Appeal No. 159 of 2015 & IA No. 255 of 2015

In the matter of:

Sri Avantika Contractors (I) Ltd. ... Appellant(s)

Vs.

Bihar Electricity Regulatory Commission & Anr. ... Respondent(s)

Appeal No. 160 of 2015 & IA No. 257 & 258 of 2015

In the matter of:

Sri Avantika Contractors (I) Ltd. ... Appellant(s)

Vs.

Bihar Electricity Regulatory Commission & Anr. ... Respondent(s)

<u>ORDER</u>

Since the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on 11th August, 2017.

PPS/Court Master